

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G SWrit Petition(s)(Criminal) No(s). 422/2024

SHARJEEL IMAM

Petitioner(s)

VERSUS

STATE (NCT OF DELHI)

Respondent(s)

(FOR ADMISSION and IA No.241150/2024-EXEMPTION FROM FILING O.T. and  
IA No.242877/2024-PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES )

Date : 22-10-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE BELA M. TRIVEDI  
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMAFor Petitioner(s) Mr. Siddharth Dave, Sr. Adv.  
Mr. Shoeb Alam, Sr. Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

1. Due to paucity of time, the matter could not be taken up.
2. List the matter on 25.10.2024.

(NISHA KHULBEY)  
SENIOR PERSONAL ASSISTANT(MAMTA RAWAT)  
COURT MASTER (NSH)